

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON
CONTRACT WORKERS IN THE COUNTRY .

2866

SHRI B.S. GNANADESIKAN

Will the Minister of CO-OPERATIVE LABOUR AND EMPLOYMENT be pleased to state :-

(a) whether it is a fact that there is no accurate data with Indian industry or Government department or the Ministry and only roughly estimates of nearly 28 per cent of India's 459 million workforce are contract workers; and

(b) if so, the reasons for this clumsy situation and the details of initiatives proposed by Government to maintain accurate data of contract labours?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT

(SHRI HARISH RAWAT)

(a):Yes, it is a fact that there is no accurate data available. However, as per the available records the number of contract labour engaged by the licensed contractors in the Central Sphere establishments for the year 2008-09 is 13,77,610 .

(b):It is not quite possible to maintain accurate data as the number of contract workers changes from day to day depending on the nature of the work. However, the number of contract workers is ascertained from the licenses issued to the contractors. Surveys are also conducted by National Sample Survey Organization from time to time and as per the last survey conducted during 2005-06, the total number of contract workers was 20,32,103.